

(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/2016  
NAME OF THE TRANSFEROR : KAMLESH KALIDAS SHAH  
NAME OF THE TRANSFERRE : TVS MOTORS LTD + 10  
UNDER SECTION : 111A

S.No.	Name (in Capital)	Represented by	Signature
1	C. Ramasubramanian PCE	C. Ramasubramanian Ms. KKS Shah Petitioner Counsel for Respondents 1 and 2	C. Ramasubramanian
2	A.M. Sridharan		A.M. Sridharan

ORDER

Counsel for both the parties present. Counsel for the Petitioner has already filed written submission. Counsel for Respondent today filed the written submission. Counsel for the Petitioner prayed for time to make oral submission. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)